

Title: Need to look into problems being faced by industrial workers in the country.

SHRI SUNIL KHAN (DURGAPUR): Hon. Deputy-Speaker, Sir, disregarding the all round demand for a thorough re-appraisal of the economic policies of the Union Government, the Government is pushing forward policies of globalisation and amendments in labour laws. Profitable PSUs like oil companies, BPCL and HPCL, and other sectors of PSUs are on the line of disinvestment and some PSUs are already sold out. Unemployment has mounted on an unprecedented scale due to down-sizing, retrenchment, contractualisation, outsourcing and closure of units. It is learnt that on 26th February, 2003, millions of workers and employees from all over the country will march to Parliament to lodge their protests against labour policies of the Government. At the call of CITU, AITUC, hundreds of federations and irrespective of political affiliations, people from all sections of life will join the Protest March.

I request the Government to concede to the legitimate demands of the workers, employees and other sections of deprived people of the country.